

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2032  
(To be answered on the 28<sup>th</sup> July 2022)**

**WILDLIFE SEIZURE AT AIRPORTS**

**2032. SHRI M. SELVARAJ**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government is aware that a large number of cases of Wildlife seizure were reported in various airports in the country from 2011 to 2020 and if so, the details thereof;
- (b) the list of airports which have recorded the highest number of wildlife seizure incidents;
- (c) whether Government has taken any effective steps to prevent exotic wildlife trafficking through airports in the country and if so, the details thereof; and
- (d) whether the Government has noticed any improvement in the prevention of wildlife trafficking and if so, the details thereof?

**ANSWER**

**Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**(Shri Jyotiraditya M. Scindia)**

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- (a) A total of 300 cases of wildlife seizure during the period 2011-2020 were reported at various airports in the country.
- (b) Airports in Chennai, Delhi and Mumbai have recorded the highest number of wildlife seizure.
- (c) & (d) The field formations and Directorate of Revenue Intelligence (DRI) under the Central Board of Indirect Taxes and Customs (CBIC), Department of Revenue, keep a constant vigil. On detection of cases of wildlife smuggling, action is taken in accordance with the law.

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